

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 & 172 of 2014

Dated : 2nd December, 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Representative on behalf of
Ms. Suparna Srivastava for R.1

ORDER

The Representative appearing on behalf of Respondent No.1 submits that the reply on their behalf will be filed by tomorrow, i.e., 03.12.2014. He may file the same after serving copy on the other side.

Post the matter on **07.01.2015**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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